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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/7967 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Chirang, Kajalgaon

Dated Guwahati, the 16th September, 2022

Sub:- **Permission to avail LTC.**

Ref:- Your Letter DJCH.V-23/2022/2376 dated 05.09.2022

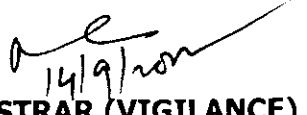
Sir,

With reference to the above, I am directed to inform you that, Dr. Nupur Chandra Bhuyan, Chief Judicial Magistrate, Chirang, Kajalgaon has been allowed to avail LTC for the block period of 2018-2021 (by way of carry forward) tentatively w.e.f. 02.10.2022 for visiting Zero Point / Yumesamdong and Gurudongmar Lake via Gangtok, by the shortest possible route, as per existing Rules.

Shri Bhuyan may be informed accordingly.

Thanking you.

Yours faithfully


REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/7968 - 7971 /A, dated 16/9/22

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Dr. Nupur Chandra Bhuyan, Chief Judicial Magistrate, Chirang, Kajalgaon with reference to his letter No. CJM/CHR/2022/01/1/1730 dated 05.09.2022 for information
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court


REGISTRAR (VIGILANCE)